

Defective Case Register from 2025-06-24 to 2025-06-24

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/24389/2025	SADASIVA PATRA (1)	2025-06-24	page no. 46 and 90 not neat.
2	D-WP(C)/24372/2025	SABYASACHI MOHAPATRA	2025-06-24	Annexure -6 and onwards not properly page marked
3	D-CRLA/18105/2025	BADRINARAYAN PANDA	2025-06-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Period of Delay 12 days 1-Date of P.R.wrongly mentioned in Date chart 2-P.R.No.wrongly furnished in synopsis cause title papa no.1 of page no.3 prayer portion and I.As.3-Undertaking of English translation odia documents not filed.
4	D-WP(C)/24381/2025	RAJESH KUMAR MAHAPATRA	2025-06-24	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Rs.50/- to be paid for appearance memo.Page no. 43 not neat.
5	D-CONTC/23656/2025	ADV	2025-06-24	Synopsis and date chart and AB not mentioned in index.
6	D-CRLMC/18304/2025	AMLAN SHAKTI PAUL	2025-06-24	1. Date of year ICC case not correctly furnished Sl. no.4 in Index and line no.8 in page no. 3 of the petition.
7	D-WP(C)/24413/2025	PRASHANTA KUMAR NAYAK	2025-06-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Order dated 26.06. 2004 under Annexure-2 does not tally with index and petition.2.Order dated 01.05. 2025 under Annexure-9 does not tally with Prayer of the petition
8	D-MACA/23004/2025	SUBRAT SATPATHY	2025-06-24	1.Period of Delay 22 days 2.w f fund Rs10/ not stamped
9	D-WP(C)/24336/2025	DIPAK RANJAN MISHRA	2025-06-24	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Paragraph not mentioned in the affidavit. Ground serial no not proper.Page 20 not

				neat. Page marking not proper in the annexures.
10	D-MACA/22839/2025	BISHNU BRATA SINGH	2025-06-24	finger print of petitioner no-4 not identify by advocate
11	D-MATA/22648/2025	DEEPALI MAHAPATRA	2025-06-24	1. Period of Delay 65 days
12	D-CRLREV/14834/2025	SAROJ KUMAR DASH	2025-06-24	1. Authentication fee of Rs 2.20 not paid in C. copy under annexure 2
13	D-WP(C)/24920/2025	MAHESWAR MOHANTY	2025-06-24	At page no.19 Annex- no. not correctly mentioned
14	D-MATA/25202/2025	PANKAJ KHANDELWAL	2025-06-24	1. Period of Delay 31 days
15	D-CRLLP/15604/2025	SANGRAM DAS , STANDING COUNSEL(VIGILANCE)	2025-06-24	Authentication fee due on the (a) Copy of Trial Court Judgement Rs 21.45 paisa not paid
16	D-CRLMC/18648/2025	SANDEEP RAJ PANDA	2025-06-24	1. FIR dated and GR case number not correctly furnished in para no.1
17	D-CRLMC/18543/2025	RAMESH CHANDRA MAHARANA	2025-06-24	As per cause title and prayer support of the document for S.T .case no 24/2023 not filed
18	D-WP(C)/24384/2025	LINGARAJ SARANGI	2025-06-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Petition not correctly addressed to Honorable Court 2. Opp. party not mentioned in affidavit. Page no. 21 not available. Page nos. 27 28 and 29 not neat
19	D-CRLMC/18631/2025	PRAKASH CHANDRA DASH	2025-06-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
20	D-WP(C)/24358/2025	RANJAN KUMAR NAYAK	2025-06-24	PAGE 16 and 19 NOT LEGIBLE
21	D-CRLMC/18550/2025	SANTOSH KUMAR DWIVEDY	2025-06-24	This case related to sexual offence the name of victim and her address deleted from petition as per the standing order no.3/2024 and put up for SR thereafter.
22	D-WP(C)/24267/2025	JAJATI KISHORE MOHANTY	2025-06-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
23	D-CRLLP/17829/2025	MAHES DAS	2025-06-24	1. Provision of Law Furnished but appears not correct .
24	D-CRLA/18481/2025	SARBESWAR SAHOO	2025-06-24	1. Period of Delay 119 days 2. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 1.10 not paid on c. copy under Annexure-2
25	D-CRLMA/18296/2025	RAJAT KUMAR PANDA	2025-06-24	Put up for SR after filing of c. copy of impugned order

26	D-CRLA/18297/2025	ABHINANDAN PRADHAN	2025-06-24	Put up for S.R. after redacting the name of victim
27	D-CRLMC/18626/2025	ANIRUDHA DAS	2025-06-24	1.This case related to sexual offence the name of victim Mother deleted to the petition as per the standing order 3 / 2024 and put up for SR thereafter.
28	D-LAA/21315/2025	KISHORE KUMAR JENA	2025-06-24	1.R-44 being Dead be deleted.2.O.Ps No-41 to 44 of the Trial Court not impleaded as Parties.3.L.Rs No-2 to 6 as per A-3 not made Parties.4.Date mentioned in A-1 does not tally with the Index.
29	D-LAA/24116/2025	GAGAN BIHARI SINGH	2025-06-24	Put up for further S.R after furnishing the Valuation of the Appeal.C.fee Payable and Proper Paging in the Index.
30	D-LAA/24604/2025	SUNIL KUMAR PANDA	2025-06-24	Valuation of the Appeal and C.Fee Payable be clearly stated in the Memo. Of Appeal.Put up there after for further S.R
31	D-ABLAPL/18633/2025	KULDEEP MOHANTY	2025-06-24	1.The name of the petitioner No. 7 with that of his name mentioned in V. nama does not tally
32	D-LAA/21305/2025	KISHORE KUMAR JENA	2025-06-24	V.Certificate not furnished in the I.As.
33	D-WA/22625/2025	SURYA NARAYAN PATNAIK	2025-06-24	Year of the wp c no. wrongly mention in petition and I.As.
34	D-ABLAPL/18571/2025	ANUGRAHA NARAYAN SAMANTRAY	2025-06-24	1-Page mark of Synopsis and Date Chart not indicated.
35	D-ABLAPL/18575/2025	KABIRAJ PRADHAN	2025-06-24	-Name of the Informant should be redacted from the paragraph -2 of the petition
36	D-WP(C)/25026/2025	SANDEEP PATTANAIK	2025-06-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Notice dated not correctly furnished in Synopsis date chart cause title para nos.1 8 Prayer of the petition and I.A. petition.
37	D-WP(C)/24436/2025	PRABIN DAS	2025-06-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
38	D-WP(C)/21392/2025		2025-06-24	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1. Occupation not furnished in Affidavit
39	D-WP(C)/24429/2025	PRABIN DAS	2025-06-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
40	D-WP(C)/24434/2025	PRABIN DAS	2025-06-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY

				MENTIONED
41	D-WP(C)/24392/2025	ARUN KUMAR BEHERA	2025-06-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. Petition not correctly addressed to Honorable Court 1. Execution case no. 8/2024 not mentioned in the page no. 55. 2.S/o. Budhadeb Behera not properly mentioned in the identification of affidavit.
42	D-RSA/24342/2025	DAYANIDHI MISHRA	2025-06-24	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
43	D-WP(C)/24385/2025	ARUN KUMAR BEHERA	2025-06-24	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
44	D-WA/21577/2025	RATIKANTA MOHAPATRA	2025-06-24	1. C.COPY OF IMPUGNED ORDER NOT FILED 2. C.COPY OF CAUSE TITLE OF W.P(C) NO. 24901/2024 BE ATTACHED TO THIS W.A PUT FOR SR AFTER REMOVAL OF DEFECT
45	D-WP(C)/23016/2025	BISWA RANJAN DAS	2025-06-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
46	D-CRLA/17826/2025	DIPAK RANJAN MISHRA	2025-06-24	1-Para no. wrongly furnished in declaration of affidavit in I.As.2-The name of trial court not fully mentioned in para no.1 of I.A.No.1608/2025.
47	D-WP(C)/24331/2025	SUBHASIS MOHAPATRA	2025-06-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Date of Copy of notice not tally with Index.Serial no 4 affidavit in the I.A wrongly mentioned.Paragraph not correctly mentioned in the affidavit and also I.A.Page 13 22 and 24 not neat.
48	D-WP(C)/24408/2025	SHASHI BHUSAN JENA	2025-06-24	page nos. 25 36 and 37 are not neat
49	D-WP(C)/24589/2025	AMIT PRASAD BOSE	2025-06-24	1.Copy of the order dated 27.02.2025 mentioned in the Index(annex-2) appears to be wrong
50	D-CMP/23883/2025	BISWAJIT MOHAPATRA	2025-06-24	Plaintiff No-3 (Ga) not made Party in this Petition
51	D-WA/17488/2025	DEBASHIS TRIPATHY,A.G.A	2025-06-24	Anx. no. wrongly mention in Being aggrieved.
52	D-CONTC/22260/2025	ADV.	2025-06-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				1.ANNEXURE-2 NOT FILED.
53	D-BLAPL/18566/2025	AMULYA RATNA PANDA	2025-06-24	P.S.Case no.Furnished in the Annexure 2 in para 4 not correct.
54	D-CONTC/22127/2025	ADV.	2025-06-24	1.NOT PROPERLY INDEXED
55	D-CMP/24009/2025	ANJAN KUMAR BISWAL	2025-06-24	Date mentioned in the A-1 and A-2 does not tally with the Index
56	D-CMP/23373/2025	AMIT PRASAD BOSE	2025-06-24	The name of Parties not displayed in the C.Copy under Annexure-1.
57	D-CONTC/22355/2025	ADV.	2025-06-24	sl. no.5 of affidavit not proper.
58	D-BLAPL/18578/2025	SMRUTI RANJAN ROUT	2025-06-24	Page no 10 not legible.
59	D-CONTC/22358/2025	ADV.	2025-06-24	Sl. no.5 of affidavit not correct
60	D-ABLAPL/18560/2025	BISWAJIT PASAYAT	2025-06-24	1. Page no-12 is not legible
61	D-WP(C)/24925/2025	SUKANTA KUMAR MISHRA	2025-06-24	Page no 16 and 17 not legible
62	D-ABLAPL/18361/2025	SIVA SANKAR CHAINI	2025-06-24	1- Father name of the petitioner mentioned incorrect in the Affidavit. 2-Nomenclature of the petition indicated incorrect in the averment of the Affidavit.3- Page mark of Annexure - 1 not in order
63	D-WA/20813/2025	SITANSHU KUMAR DEY	2025-06-24	1. Period of Delay 4 days 2.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. 3. I) WP(C) no. not correctly furnished in Being aggrieved. and prayer.ii) Para no. not furnished in affidavit.iii) Redacting the Name of the Honorable Dr. Justice S.K.panigrahi in prayer and Being aggrieved. iv) C. copy of order not page marked.
64	D-CMP/25039/2025	UPENDRA KUMAR SAMAL	2025-06-24	1.Date of order mentioned in the Page-1 be corrected
65	D-ABLAPL/18499/2025	SOUMYA JYOTI BISWAL	2025-06-24	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Written complaint not filled.
66	D-BLAPL/18487/2025	KRISHNA CHANDRA TRIPATHY	2025-06-24	Age of the petitioner no. 2 not mentioned
67	D-CMP/24817/2025	ASHOK KUMAR MOHAPATRA	2025-06-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Petitioner not made Party in the Trial Court order dt.23.02.2024. 2.Pages No-52 58 65 68 and 70 be arranged properly.3.Some pages of A-3 and A-4 are illegible be replaced.

68	D-WP(C)/24039/2025	NIRANJAN LENKA	2025-06-24	page nos. 25 and 72 partially neat
69	D-ABLAPL/18522/2025	SUSHANTA KUMAR PRADHAN	2025-06-24	1.In synopsis cause title paragraph-1 and prayer of the application different C.T case no have been furnished
70	D-BLAPL/18551/2025	NIRANJAN PANDA	2025-06-24	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 1- Provision of law furnished incorrect.2- Enrollment no. and Mobile no. not indicate in the last portion of the prayer of the petition.3- Annexure -2 not attested.4- Rejection order not mentioned in the Date Chart.
71	D-WP(C)/24723/2025	FALGUNI RAJGURU MOHAPATRA	2025-06-24	14-NOT PROPERLY INDEXED. AB not mentioned in index
72	D-WP(C)/23180/2025	GOPINATH PANDA	2025-06-24	Copy of representation dated 17.0 8.2023 mentioned in Index(Annex-9) does not tally with the para-1para-10 and under annex-9.2.L.A.A. fee of Rs.10 /- to be paid in V.nama.
73	D-BLAPL/18553/2025	AMITAV TRIPATHY	2025-06-24	1- Synopsis and Date Chart signed by the Advocate without date and place
74	D-CONTC/22348/2025	SUBHRANSU BHUSAN MOHANTY	2025-06-24	Date of impugned order not correctly furnished
75	D-WP(C)/24164/2025	SIVA SANKAR CHAINI	2025-06-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
76	D-CRLREV/18426/2025	PRABHU PRASAD MOHANTY	2025-06-24	1.Paragraphs numbers not correctly mentioned in declaration.2.Put up SR after filing c.copy of Criminal Appeal 03 of 2025
77	D-BLAPL/18554/2025	AMITAV TRIPATHY	2025-06-24	1- Synopsis and Date Chart signed by the Advocate without Date and Place.
78	D-WP(C)/24421/2025	SANTOSH KUMAR BEHERA	2025-06-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.22 23 31 and 32 not neat and legible
79	D-ABLAPL/18340/2025	HARAPRASAD PANDA	2025-06-24	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

				1 -Date of F.I.R. . of annexure- 7 not tally with Book Mark and Index.2- Annexure - 4 8 and 9 not neat and legible.3- Page no 25 26 27 76 79 80 84 to 86 88 to 92 and 100 not neat and legible
80	D-ABLAPL/18698/2025	SATYA JEET ROUT	2025-06-24	1- Paging of Index furnished incorrect.2- Synopsis and Date Chart not page marked.3- Occupation of the deponent not furnished in the Affidavit
81	D-BLAPL/18617/2025	PRAVAT KUMAR NAYAK-O-494/2010	2025-06-24	Paragraph no. not correctly furnished.
82	D-WP(C)/24338/2025	SAMEER KUMAR DAS	2025-06-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. Occupation not mentioned in the affidavit.Page 44 not neat.
83	D-ABLAPL/18709/2025	AMIT KUMAR PATRA	2025-06-24	1- page 12 not neat and legible
84	D-WP(C)/24736/2025	ASHOK KUMAR SARANGI	2025-06-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Occupation not mentioned in the affidavit and also I.A.Page 9 not partial neat.
85	D-WP(C)/24971/2025	AMITAV TRIPATHY	2025-06-24	Page nos. 20 and 21 not neat
86	D-WP(C)/24425/2025	PRABIN DAS	2025-06-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
87	D-CRLMP/17732/2025	RAMDAS ACHARY	2025-06-24	20-VERNACULAR CERTIFICATE NOT FURNISHED.
88	D-CRLMP/17578/2025	SANJIB KUMAR BHANJADEO	2025-06-24	Petition not correctly addressed to Honorable Court
89	D-WP(C)/24422/2025	PRABIN DAS	2025-06-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
90	D-CRLMP/17689/2025	KAPILA CHARAN NAYAK	2025-06-24	1. As per index Annexure-2 not filed and described in the petition at para-4 .2.Date of F.I.R under Annexure-1 does not tally with Index.
91	D-WP(C)/24428/2025	PRABIN DAS	2025-06-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

92	D-CRLMP/17838/2025	CHANDRAKANTA NAYAK	2025-06-24	.Petition not correctly addressed to Honorable Court
93	D-WP(C)/24426/2025	PRABIN DAS	2025-06-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
94	D-CRLMC/17398/2025	AJIT CHANDRA MOHAPATRA	2025-06-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1.State not made a party in the petition. 2.Sl.4 of affidavit in I.A. not proper.3.Trial court no. and P.S. no not mentioned in the cause title.
95	D-CRLMC/18350/2025	RAMAKANTA PANDA	2025-06-24	I.Petition not correctly addressed to Honorable Court 2. As per or no-3 dated.9.4.24 name of the victim /informant mentioned in the petition copy. Honble Court not tally with cause title and c.copy of order.Age of the petitioner not tally with cause title and c.copy of order
96	D-BLAPL/18618/2025	RAJESH KUMAR MAHAPATRA	2025-06-24	Page 10 partly Not legible
97	D-CRLMC/18326/2025	RAJAT KU. PANDA	2025-06-24	A.Fee not paid in the c.copy of vide annex-1.Serial no 4 in the I.A of the affidavit not correctly mentioned.
98	D-CRLMC/18620/2025	JAGABANDHU SAHU	2025-06-24	1. As per index Annexure-2 twice a described in the petition.
99	D-BLAPL/18637/2025	PANCHANAN PANI	2025-06-24	1. Instead of filing Free copy of Rejection order xerox copy of free copy of Rejection Order filed. 2. Rejection Case No Details not furnished in Cause Title.
100	D-WP(C)/23750/2025	UMAKANT SAHOO	2025-06-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. Petition not correctly addressed to Honorable Court
101	D-BLAPL/18802/2025	ALOK KUMAR DAS	2025-06-24	1.Affidavit is Not in Proper Format As per High Court Rule Chapter-VI 2. AFFIDAVIT NOT PROPERLY IN IA
102	D-CRLMC/18465/2025	LALITENDU MISHRA	2025-06-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1.As per Petition Order dated 27 .01.2023 not available in Certified copy under Annexure-1.2. Age of the deponent on affidavit does not tally with cause title
103	D-BLAPL/18687/2025	GURUPRASAD BEHERA	2025-06-24	1.Pages 10 12 14 16 17 20 21 25 27 28 30 32 34 36 38 40 42 44 63 64 83 are not neat. 2. Annexure 1 2 3 are not attested.
104	D-CRLMC/18456/2025	BIJAYA KUMAR RAGADA	2025-06-24	1.Petition not correctly addressed to Honorable Court 2. P.S. and G.R. nos. not mentioned in C.T

105	D-CRLMC/18305/2025	AMLAN SHAKTI PAUL	2025-06-24	1. Date of year ICC case not correctly furnished Sl. no. 4 in Index and line no. 8 in page no.3 of the petition
106	D-CRLMC/18461/2025	SAILABALA JENA	2025-06-24	1. Year of I.C.C.No. under Annexure-2 not correctly furnished in Index.
107	D-WP(C)/24432/2025	SANTOSH KUMAR BEHERA	2025-06-24	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Serial no-4 correctly mentioned in the affidavit.Page 22 23 24 32 33 not partial neat. Name of the adv not mentioned capital letter in the v.nama.
108	D-CONTC/22070/2025	ADV.	2025-06-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED IN DECLARATION OF AFFIDAVIT THE NAME OF PETITIONER/DEPONENT IS WRONG
109	D-WP(C)/24310/2025	JANAKI KANTA MAHAPATRA	2025-06-24	Page 42 50 and 94 105 and 106 not neat.Date not mentioned in the v.nama
110	D-CRLMP/17468/2025	AKHAYA BISWAL	2025-06-24	PAGE NO. 17 NOT LEGIBLE
111	D-CRLMC/18360/2025	LAXMAN PRADHAN	2025-06-24	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Date of copy of statement not tally with Index.C.Copy of order to be filed.Page 9 and 16 not neat.
112	D-CONTC/22066/2025	ADV.	2025-06-24	COPY OF W.P(C) NO.6126/2024 BE ATTACHED WITH THIS CONTC. PETITION
113	D-CRLMP/17574/2025	JAYADEBA BEHERA	2025-06-24	.Petition not correctly addressed to Honorable Court
114	D-CRLMC/17986/2025	SUDEEP KUMAR SARANGI	2025-06-24	1. Certified copy of annex-1 not filed. 2. C.T. case number not correctly furnished in Synopsis cause title para nos. 1 9 Prayer of the petition and I.A. petition.
115	D-CRLMC/18447/2025	JYOTIRMAYA SAHOO	2025-06-24	1.Petition not correctly addressed to Honorable Court 2. Name of petitioner no. 2 in cause title not found in FIR under annex.1
116	D-CRLMC/18303/2025	AMLAN SHAKTI PAUL	2025-06-24	1. Date of year ICC case not correctly furnished Sl. no.4 in Index and line no. 8 in page no.3 of the petition.
117	D-WP(C)/24411/2025	PRASHANTA KUMAR NAYAK	2025-06-24	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Paragraph no. not correctly furnished on declaration.2. Page nos. 57 and 58 not neat and legible.3. Date of order under Annexure-10 does not tally with Index and petition.
118	D-GUAP/23902/2025	SOUMIK SPANDAN TRIPATHY	2025-06-24	Put up for S .R after filing of c .copy of order which is impugned .
119	D-CMP/24534/2025	SOUMYA MISHRA	2025-06-24	Date mentioned in the Annexure-8 does not tally with the Index
120	D-CRLMC/18449/2025	DIPTI RANJAN BHOKTA	2025-06-24	Age of the deponent in affidavit not tally with cause title
121	D-CONTC/24024/2025	ADV.	2025-06-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
122	D-CRLMC/18223/2025	SURESH CHANDRA PRADHAN	2025-06-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Deponent not executed in Affidavit. 2. Page no.15 Annexure -3 not exhibited. 3. Date of order not correctly furnished in para no.4.
123	D-CONTC/24020/2025	ADV.	2025-06-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
124	D-CRLMC/18293/2025	SIDDHARTH GOUTAM DAS	2025-06-24	1. Nomenclature of the Lower court not correctly furnished in para no.2.

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 24-06-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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